

### Funds to Bihar under youth welfare programme

1647. SHRI RAM KRIPAL YADAV: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) how much amount have been allocated and released to Bihar under youth welfare programme in last three financial years; and

(b) whether the State Government has spent total amount released to it or there is unspent amount and if so, the year-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) The Government has released funds to Bihar Government under the Centrally Sponsored Scheme of National Service Scheme (NSS). The Govt. has also released funds to the Nehru Yava Kendra Sangathan (NYKS) for carrying out various programmes of youth development in the State of Bihar.

The details of funds released and unspent balance in respect of Bihar during last three financial years, are as under:

(Rs. in crore)

Name of the Scheme	Funds released			Details of unspent Balance/ Remarks
	2010-11	2011-12	2012-13	
NSS	1.19	0.90	NIL	Necessary Audited statement of accounts from the State Government for the last three financial year is awaited.
NYKS	6.68	5.06	6.90	2010-11 - 1.56 2011-12 - 0.90 2012-13 - 3.26

### Shortage of women umpires/referees in the country

1648. DR. T.N. SEEMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there is a scarcity of women umpires/referees of national/international standards in various sports disciplines in the country;

- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the scarcity of women coaches/trainers, lack of sports schools and sponsors for sports women are major factors;
- (d) if so, the steps taken/proposed to be taken in this regard;
- (e) whether Government proposes to introduce any new scheme to provide more importance to women in sports; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) Yes, Sir. There is generally a shortage of women umpires of national/international standards in various sports disciplines in the country.

(b) The detailed position is available with the National Sports Federations (NSFs). However, the position in respect of some sports disciplines is available with the Ministry. While the All India Tennis Association has informed that there is no shortage of women umpires/match officials for tennis, some other NSFs namely Table Tennis Federation of India, Yachting Association of India and Rowing Federation of India have informed that they have very few women umpires/match officials for their discipline of sports. Also, the Board of Control for Cricket in India (BCCI) has informed that there are very few women umpires/match officials in cricket. Some of the main reasons for the shortage appear to be lack of training facilities and limited availability of women for umpiring as a career.

(c) Yes, Sir.

(d) 'Sports' is a State subject. Moreover, development and promotion of various disciplines of sports including grooming and training of umpires/referees and other match officials is the responsibility of the National Sports Federation (NSF) which are autonomous in their functioning. The Central Government only supplements their efforts by way of releasing grants for Sports Infrastructure, providing financial assistance for participation in international competitions abroad, holding international competitions in India, conducting national championships, purchase of equipments, conducting coaching camps, etc.

In order to encourage sportspersons including women to pursue sports coaching and umpiring as a career, the Government has revised the Scheme relating to Talent

Search and Training under which match officials, Coaches and supporting personnel will be assisted for undergoing specialized training in the relevant disciplines/ areas.

Recently the Sports Authority of India has recruited 174 Assistant Coaches in various sports disciplines. Out of them 35 are women.

The Government also provides assistance to the deserving athletes including women under the scheme of National Sports Development Fund (NSDF).

(e) No, Sir.

(f) The existing schemes of the Government and SAI aim at encouraging women to participate in sports. Government organizes competition exclusively for women under the scheme of Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA).

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#### PAPERS LAID ON THE TABLE

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति जी, ...(व्यवधान)...

प्रो. राम गोपाल (उत्तर प्रदेश): श्रीमन् ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I will give you a chance. ...(Interruptions)... Let me take up Papers to be laid on the Table. ...(Interruptions)... After this, I will call you. ...(Interruptions)... Let me do this.

...(Interruptions)...

#### Report and Accounts (2012-13) of NEZCC, Dimapur and related papers

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the North East Zone Cultural Centre (NEZCC), Dimapur, Nagaland, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 10660/15/14]